

THE HON'BLE MR JUSTICE P.D.AUDIKEVALU

TO BE HEARD THROUGH VIDEO CONFERENCING
ON FRIDAY THE 1ST DAY OF OCTOBER 2021 AT 4.00 P.M.

(SITTING IN HIS LORDSHIP'S CHAMBERS)

THE ADVOCATES/PARTY IN PERSON ARE REQUESTED

1. TO INSTALL MICROSOFT TEAMS VC APPLICATION IN THEIR DESKTOP/LAPTOP / I-PAD / MOBILE PHONE AND TO JOIN THE COURT VC SESSION [CLICK HERE](#)
2. TO MENTION THE ITEM NO AND NAME WHILE LOGIN TO THE COURT.
3. TO MAINTAIN PROPER DRESS CODE.
4. TO MUTE THEIR MIC WHILE OTHER COUNSEL IS IN ARGUMENT, TO PREVENT UNWANTED NOISE DISTURBANCE DURING THE VIDEO CONFERENCING AND UNMUTE THE MIC ONLY AT THE TIME OF THEIR ARGUMENT.
5. COURT LINK ALSO AVAILABLE IN <https://www.mhc.tn.gov.in/vclink>
6. REQUEST FOR LISTING OF CASES SHALL BE MADE BY LETTER ADDRESSED TO REGISTRY EXPLAINING URGENCY OR EARLIER DECISION COVERING THE SAME QUESTION INVOLVED WITH SUPPORTING MATERIALS AFTER DUE NOTICE TO THE ADVOCATE APPEARING FOR OPPOSITE PARTIES.
7. SYNOPSIS WITH LIST OF DATES AND EVENTS SHALL BE FILED.
8. IN CASES WHERE REFERENCE IS MADE TO CERTAIN DOCUMENTS IN THE IMPUGNED ORDER BUT THE TYPED-SET DOES NOT CONTAIN THE SAME, ADDITIONAL TYPED-SET OF COPIES OF THOSE DOCUMENTS WOULD HAVE TO BE PRODUCED.
9. IN CASES WHERE AWARDS OF LABOUR COURT OR ORDERS PASSED IN DISCIPLINARY PROCEEDINGS ARE CHALLENGED, COPIES OF THE ENTIRE RECORDS SHALL BE PRODUCED AS ADDITIONAL TYPED SET, IF NOT FILED EARLIER.
10. ADVOCATES ARE REQUESTED TO INFORM THE COURT OFFICER WELL IN ADVANCE, IF ANY FURTHER PLEADINGS, AFFIDAVITS, TYPED-SET OF DOCUMENTS, CITATIONS, ETC., HAVE BEEN FILED IN THE REGISTRY SO AS TO PUT UP THE SAME IN THE CASE BUNDLE.

FOR CLARIFICATION

1 WP(MD)/13798/2014 (Labour) INTERIM STAY MP(MD).2/2014
THE REGIONAL MANAGER,
VS
THE JOINT COMMISSIONER AND 3
OTHERS.
M/S R.VIJAYAKUMAR
G. MOHAN KUMAR

M/S.S.SATHEESH KUMAR
V.GANESH FOR R3
R1 THE JOINT COMMISSIONER OF LABOUR,
MADURAI.
R-2 THE ASSISTANT COMMISSIONER OF LABOUR,
OFFICE OF THE ASSISTANT COMMISSIONER OF
LABOUR, MADURAI.
R-4 THE MANAGEMENT, TAMIL NADU CIVIL
SUPPLIES CORPORATION LTD., 12, THAMBUSAMI
SALAI, KILPAUK, CHENNAI - 10.
ADD.INDEX TO TYPED SET-USR-11396/2021
(IN ALL WP'S)

TO DISPENSE WITH MP(MD)1/2014 TO STAY MP(MD).2/2014

AND
WP(MD) 13800/2014
(Labour)

THE REGIONAL MANAGER,
VS
THE JOINT COMMISSIONER AND 3
OTHERS.
M/S R.VIJAYAKUMAR
G. MOHAN KUMAR

M/S.S.SATHEESH KUMAR
V.GANESH FOR R3

TO DISPENSE WITH MP(MD)1/2014 INTERIM STAY MP(MD).2/2014

AND
WP(MD) 13801/2014
(Labour)

THE REGIONAL MANAGER,
VS
THE JOINT COMMISSIONER AND 3
OTHERS.
M/S R.VIJAYAKUMAR
G. MOHAN KUMAR

M/S.S.SATHEESH KUMAR
V.GANESH FOR R3

***** (Concluded) *****